

**Statement****State-wise List of Pending Proposals for the Opening of New Kendriya Vidyalayas**

|              |                   |           |
|--------------|-------------------|-----------|
| 1.           | Andhra Pradesh    | 01        |
| 2.           | Assam             | 01        |
| 3.           | Bihar             | 04        |
| 4.           | Haryana           | 03        |
| 5.           | Himachal Pradesh  | 03        |
| 6.           | Jammu and Kashmir | 02        |
| 7.           | Kerala            | 03        |
| 8.           | Maharashtra       | 01        |
| 9.           | Madhya Pradesh    | 05        |
| 10.          | Orissa            | 01        |
| 11.          | Rajasthan         | 02        |
| 12.          | Uttar Pradesh     | 06        |
| 13.          | Punjab            | 01        |
| 14.          | West Bengal       | 04        |
| 15.          | Tripura           | 02        |
| <b>Total</b> |                   | <b>39</b> |

[English]

**ONGC's Project**

1864. SHRIMATI BHAVNABEN DEVRAJ BHAI CHIKHALIA :  
SHRI SATYAJITSINH DULIPSINH GAEKWAD :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

the details of the Rs. 2190 crores projects proposed to be undertaken by ONGC?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): The following major developmental projects involving an investment of around Rs. 2190 crores are presently being implemented by the ONGC as indicated in the MOU signed with Government for 1997-98 :

(Rs. in Crore)

| Projects  | Sanctioned Cost |
|---|-----------------|
| 1   | 2               |
| 1. Commercialisation of INSITU Combustion in Balol Phase-II   | 118.49          |
| 2. Commercialisation of INSITU Combustion in Santhal Phase-II | 278.37          |
| 3. B-121/119 Development in Western Offshore                  | 151.88          |
| 4. B-173 A Development in Western Offshore                    | 120.17          |

|  | 1 | 2      |
|--|---|--------|
| 5. B-55 Development in Western Offshore            |   | 376.74 |
| 6. Heera Phase-III Development in Western Offshore |   | 954.20 |
| 7. Hazira Terminal Expansion Phase-III A           |   | 191.00 |

**Command Area Development Programme**

1865. SHRI RANJIB BISWAL : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Union Government had asked State Governments to involve farmers in the Command Area Development Programme (CADP);

(b) if so, the action taken/proposed to be taken by the State Governments in this regard;

(c) the number of farmer's association formed by different States for the purpose; and

(d) the steps taken by the Government for the effective implementation of the Command Area Development Programme?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) Yes, Sir. The Union Government had advised State Governments to involve farmers in management of irrigation water.

(b) and (c) Statewise details are given in the Statement enclosed.

(d) For effective implementation of the Programme the Union Government has been issuing guidelines for this purpose to State Governments from time to time, has taken up evaluation studies of some projects to identify constraints in the implementation of the Programme, intensified monitoring, held regular meetings of officers of State Government concerned with implementation of the Programme to discuss their problems and sponsored training programmes.

**Statement**

*Details of action taken/proposed to be taken by State Governments to involve farmers in the Command Area Development Programme (CADP) and number of Farmers' Associations formed for the purpose*

| S.No. | State | Action taken/proposed to be taken and number of Farmers' Associations formed. |
|-------|-------|---|
| 1     | 2     | 3   |

1. Andhra Pradesh :

To provide legal status to Water Users' Associations, the State Government have enacted the "Andhra Pradesh Farmers' Management of Irrigation System Act-No. 11-1997" which provides

| 1   | 2   | 3 |
|-----|---|---|
|     | for creation of Water Users' Associations. Election have been held for Water Users' Associations and Government have notified the formation of 10,110 Water Users' Associations.  |   |
| 2.  | Assam :   |   |
|     | The State Government have constituted a High Level Working Group under the chairmanship of Chief Secretary to formulate policy issues for Participatory Irrigation Management.  |   |
|     | Two Farmers' Associations have been formed.   |   |
| 3.  | Bihar :   |   |
|     | Paliganj distributary in Sone Command with a command area of 12,200 ha. and involving 75 villages has been handed over to the Water Users' Association for operation and management.  |   |
| 4.  | Gujarat :   |   |
|     | A High Level Working Group under the chairmanship of Chief Secretary has been set up in March 1994 to formulate the policy issues relating to Participatory Irrigation Management.  |   |
|     | Seventy one Farmers' Associations have been formed. Further, thirteen pilot projects for forming farmers associations have been taken up.   |   |
| 5.  | Haryana :   |   |
|     | Under Command Area Development Programme, formation of Farmers' Associations at the outlet level have been formed.  |   |
| 6.  | Karnataka :   |   |
|     | The Government of Karnataka have constituted a High Level Working Group under the chairmanship of Additional Chief Secretary to formulate the policy issues for successful implementation of farmers participation. So far, 193 Farmers' Associations have been formed. |   |
| 7.  | Kerala :  |   |
|     | The Government of Kerala have constituted a High Level Committee for the implementation of Participatory Irrigation Management in Kerala.   |   |
|     | So far, 3700 Farmers' Associations have been formed.  |   |
| 8.  | Madhya Pradesh :  |   |
|     | Sixty five Farmers' Associations have been formed.  |   |
| 9.  | Maharashtra :   |   |
|     | So far, 118 Farmers' Associations have been formed.   |   |
| 10. | Manipur :   |   |
|     | So far, 62 Farmers' Associations have been formed.  |   |

| 1      | 2   | 3                |
|--------|---|------------------|
| 11.    | Orissa :  |                  |
|        | A High Level Working Group under the chairmanship of Chief Secretary has been constituted to formulate policy issues for implementation of Participatory Irrigation Management.   |                  |
|        | Seven hundred, seventy seven Farmers' Associations have been formed.  |                  |
| 12.    | Rajasthan :   |                  |
|        | The State Government have constituted a High Level Working Group under the chairmanship of Additional Chief Secretary for policy formulation for participation of farmers.  |                  |
|        | So far, 3843 Farmers' Associations have been formed.  |                  |
| 13.    | Tamil Nadu :  |                  |
|        | Three hundred, twenty eight Farmers' Associations at distributary level have been formed.   |                  |
| 14.    | Uttar Pradesh :   |                  |
|        | The State Government have constituted a High Level Working Group under the chairmanship of Chief Secretary to formulate policy issues and guidelines for the implementation of Participatory Irrigation Management in the State. One Pilot Project has been taken up. |                  |
| 15-22. | Arunachal Pradesh<br>Goa<br>Himachal Pradesh<br>Jammu and Kashmir<br>Meghalaya<br>Nagaland<br>Tripura and<br>West Bengal  | No action taken. |

[Translation]

**Amount spent on Cricket Team**

1866. SHRI BRIJ BHUSHAN TIWARI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the amount being spent on Indian Cricket Team every year by the Government and whether there exists any provision for that amount;